<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 443 OF 2017 IN DFR NO. 1465 OF 2017

Dated: 31st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Limited Vs.			Appellant(s)
Punjab State Electricity Regulatory Commission & Ors			Respondent(s)
Counsel for the Appellant(s)	:	Ms. Swapna Seshadri Ms. Rhia Luthra	
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar for R-1	
		Mr. Anurag Sharma for R-2	

<u>ORDER</u>

IA NO. 443 OF 2017

(Appln. for condonation of delay in filing the appeal)

Learned counsel for the appellant seeks some time to file affidavit of service.

List the matter on 13.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt